Name of the Corporate Debtor: Krosslink Infrastructure Limited CIN: L29269MH1983PLC186778	
Date of Commencement of CIRP: 02.11.2023 List of Creditors updated upto 30.04.2024	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the lBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.)	

Category of Creditor Summary of Claim Received Summary of Claim Admitted Amount of Amount of Contingent Amount of Claim Not Claum under Admitted Claim No. of claims No. of Claims Sr. No Amount Claims Admitted Verification Secured financial creditors belonging to 1 any class of creditors Unsecured financial creditors belonging to any class of creditors Secured financial creditors (other than financial creditors belonging to any class of creditors) Unsecured financial creditors (other than financial creditors belonging to any class of creditors) 14,02,62,78 11,98,45,510 2,04,17,271 5 Operational creditors (Employee) 6 Operational creditors (Workmen) Operational creditors (Government Dues) 1,15,156 Operational creditors (other than Workmen and Employees and Government Dues) 2,39,38,51,031 74,95,94,896 1,64,42,56,135 Other creditors, if any, (other than financial creditors and operational 9 creditors) 2534228968 869555562 1664673406 Total

* Notes:

The claims received has been verified as on Insolvency Commencement Date of Krosslink Infrastructure Ltd.("Corporate Debtor")

2 All the claims submitted has been verified and admitted on the basis of information provided by the creditors and information to the extent available with the RP, on the basis of

As per Regulation 14 of Insolvency & Bankruptcy Board of India (Insolvency Regulation Process for Corporate Persons) Regulations, 2016, the Resolution Professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made, as soon as may be practicable, when he comes across additional information warranting such revision.

	Name of the Corporate Debtor: Krosslink Infrastructure Limited CIN: L29269MH1983PLC186778												
	Date of Commencement of CIRP: 02.11.2023 List of Creditors updated upto 30.04.2024												
	(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.												
	(Amt in INR											mt in INR)	
	Category: Unsecured financial creditors (other than financial creditors belonging to any class of creditors)												
		Amount of Claim	Amount of claim	Nature of	Amount covered	Amount covered		% share of	Amount of	Amount of	Amount of Claim	Remark	
Sr. No	Name of Creditor/Home Buyer	received	admitted	Claim	by Security	by Guarantee	Whether related party	total Amount of	contingent	Claim Not	under verification	s, if any	
1	Starwort Engineers Pvt Ltd	14,02,62,781	11,98,45,510	Unsecured	-	-		13.78238669		2,04,17,271	-	1	
	Total	14,02,62,781	11,98,45,510	Unsecured	-	-		13.78238669		0			

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	(Amt in Iv											mt in INR)
	Category : Operational Creditor(Others)											
		Amount of Claim	Amount of claim	Nature of	Amount covered	Amount covered		% share of	Amount of	Amount of Claim	Amount of Claim	Remark
Sr. No	Name of Creditor/Home Buyer	received	admitted	Claim	by Security	by Guarantee	Whether related party	total Amount of	contingent	Not Admitted	under verification	s, if any
	Sikkim Ferro Alloys Ltd	2,39,26,19,688	74,83,64,553	Operational	-	-	NA	86.06287921	-	1,64,42,55,135		1
- 2	KPMJ & Associates	47,200	46,200	Operational	-	-	NA	0.005313059	-	-	-	T
3	Link Intime India Pvt Ltd	1,92,732	1,92,732	Operational			NA	0.022164426				T
4	National Securities Depository Ltd	9,91,411	9,91,411	Operational			NA	0.114013533				
	TOTAL	2,39,38,51,031	74,95,94,896							1,64,42,55,135		

NOTES (forming integral part of this document)

- 1 All Claims have been admitted partially or fully based on documents received initially and additional documents submitted subsequently
- 2 Whilst accepting or rejecting stakeholders' claims, substance of the matter has been seen carefully and corroborated with other available evidence and/or best judgement made in each case.

	Name of the Corporate Debtor: Krosslink Infrastructure Limited CIN: L29269MH1983PLC186778												
	Date of Commencement of CIRP: 02.11.2023 List of Creditors updated upto 30.04.2024												
	(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.												
	(Amt in INR												
				Category:	Operational Credit	or(Government Du	ies)						
		Amount of Claim	Amount of claim	Nature of	Amount covered	Amount covered		% share of	Amount	Amount of Claim	Amount of Claim	Remark	
Sr. No	Name of Creditor/Home Buyer	received	admitted	Claim	by Security	by Guarantee	Whether related party	total Amount of	of	Not Admitted	under verification	s, if any	
1	ESIC	1,15,156	1,15,156	Operational			NA	0.013243087					
	TOTAL	1,15,156	1,15,156										

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	(Amt in INR)											
	Category : Operational Creditor(Employee)											
		Amount of Claim			Amount covered by			% share of			Amount of Claim	
Sr. No	Name of Creditor/Home Buyer	received	admitted	Claim	Security Interest	by Guarantee	Whether related party	total Amount of	of	of Claim	under verification	Remarks, if any
1			-	_	_	_	_	_	_	_	_	-
	1											